

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:464

ANSWERED ON:09.12.2013

PROTECTION TO TIGERS

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**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the total number of tigers in the country during the last three years and the current year, State-wise;
- (b) whether naxalites are illegally poaching tigers in the country;
- (c) if so, the details thereof;
- (d) whether the National Tiger Conservative Authority has failed in its mission;
- (e) if so, the reasons therefor; and
- (f) the steps taken by the Government for the safety of tigers in the country?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) The second country level assessment of the status of tigers, co-predators and prey (2010) has shown a population estimate of 1706, lower and upper limits being 1520 and 1909 respectively. The said assessment is done once in four years, and the details are at Annexure-I.
- (b) No such report has come to light.
- (c) Question does not arise.
- (d) No Sir. Due to concerted efforts, monitoring and milestone initiatives of the National Tiger Conservation Authority, the country level tiger population, estimated once in every four years using the refined methodology, has shown an increasing trend with a population estimate of 1706, lower and upper limits being 1520 and 1909 respectively in the recent all India estimation (2010), as compared to the last country level estimation of 2006, with an estimate of 1411, lower and upper limits being 1165 and 1657 respectively. The State-wise details of tiger estimation for the year 2006 and 2010 are at Annexure-II.
- (e) Question does not arise.
- (f) The Government of India has taken several milestone initiatives for protection of tigers in the country and the details are at Annexure-III.